

(d) From the neolithic down to modern times with breaks in occupations.

(e) Seven trenches were excavated. All of them were excavated down to the natural soil which was met with at an average depth of 13 feet.

Shri S. C. Samanta : In answer to my question Government has admitted that it belongs to the neolithic age, the Kumbha age and other ages which are older than the periods in respect of which excavations are going on in other parts of the country. May I know why more excavations are being carried on in other parts of the district and not further in Tamralipta?

Dr. M. M. Das : There is a proposal that archaeological sites in the district of Midnapore should be surveyed and if better sites than the present one which was excavated are found, those sites will be excavated.

Shri S. C. Samanta : Is it not a fact that this Tamralipta of Mahabharata-renown age is not to be excavated more efficiently while other portions of Midnapore will be excavated?

Dr. M. M. Das : I may submit that the excavations have shown that these sites near Tamralipta are disturbed sites because tanks were dug upon these sites. So there is a break in the occupations. So we are searching for better sites.

Shri N. B. Chowdhury : May I know Sir.

संस्कृत-शिक्षा

*७१७. **श्री भक्त बर्षान :** क्या शिक्षा मंत्री २६ अप्रैल १९५५ को दिये गये तारांकित प्रश्न संख्या २५८४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) किन किन राज्यों ने संस्कृत-शिक्षा की वर्तमान प्रणाली में सुधार के सम्बन्ध में अपनी राय अब तक दी है ;

(ख) क्या सरकार ने उनकी रायों पर विचार किया है; और

(ग) यदि हां, तो इस विषय में उसका क्या विचार है ?

शिक्षा उपमंत्री (डा० के० एल० श्रीवाली) : (क) निम्नलिखित राज्यों ने उत्तर दे दिये हैं :—

कच्छ, मद्रास, मैसूर, कुर्ग, राजस्थान, भोपाल, झांझ और विन्ध्यप्रदेश ।

(ख) नहीं, जी ।

(ग) प्रश्न नहीं उठता ।

श्री भक्त बर्षान : क्या कोई ऐसी अवधि निर्धारित की गई है, जिसके अन्दर प्रान्तीय सरकारें अपनी सम्मति दे देंगी और केंद्रीय सरकार इस सम्बन्ध में अपना निर्णय देगी ?

डा० के० एल० श्रीवाली : इस सम्बन्ध में कोई अवधि नहीं निर्धारित की जा सकती है । हम स्टेट गवर्नमेंट्स को लिखते हैं । उनमें से कुछ का जवाब आ गया है और जिनका नहीं आया है, उनको हम ने याद-दिहानी की है । जब उनका जवाब भी आ जायगा, तो उसके बाद इस प्रश्न पर विचार किया जायगा ।

श्री भक्त बर्षान : क्या गवर्नमेंट के ध्यान में यह बात आई है कि संस्कृत सरीखी महान् और उच्च भाषा को राज्य का पूरा समर्थन प्राप्त न होने के कारण उसके छात्रों की संख्या घटती जा रही है, इस लिए क्या गवर्नमेंट इस विषय में शीघ्र ही कार्यवाही करेगी ?

डा० के० एल० श्रीवाली : साहित्य अकादमी के संस्कृत के एडवाइजरी बोर्ड का जो रेजोल्यूशन आया था, उसके मुताबिक हम ने स्टेट गवर्नमेंट्स को लिखा था । उनका जवाब आने पर इस विषय पर विचार किया जायगा । संस्कृत एक बहुत पुरानी भाषा है और हम भी चाहते हैं कि उसका अच्छी तरह से विकास हो ।

सेठ गोविन्द दास : क्या राज्य सरकारों ने इस सम्बन्ध में कुछ गैर-सरकारी संस्थाओं और विद्वानों की भी सहायता ली है और सलाह ली है ?

डा० के० एल० श्रीवाली : यह तो दूसरा प्रश्न है ।

Shri Thimmaiah : May I know whether any financial help is given to any of the Sanskrit colleges that are in the States?

Dr. K. L. Shrivalli : I shall need notice with regard to that question.

Shri Dabhi : May I know the names of the States where Sanskrit is a compulsory subject in the secondary classes?

Dr. K. L. Shrivalli : I shall need notice to answer that question.

Fire Service College

*719. **Chaudhuri Muhammed Shafiee :** Will the Minister of Home Affairs be pleased to state :

(a) whether it is a fact that Government have decided to start a Fire Service College;

(b) if so, the name of the place where it will be opened;

(c) whether any Committee was appointed to study the problem;

(d) if so, what are its findings; and

(e) the total amount spent on the Committee?

The Deputy Minister of Home Affairs (Shri Datar) : (a) Yes.

(b) Rampur in Uttar Pradesh.

(c) Yes.

(d) A summary of the recommendations of the Committee is placed on the Table of the House. [See Appendix V, annexure No. 19].

(e) Rupees Two Thousand and Four Hundred approximately.

Chaudhuri Muhammed Shafiee : May I know when it will be opened?

Shri Datar : It will be opened in the course of a few months.

Development of Backward Areas

*722. **Shri Tulsidas :** Will the Minister of Home Affairs be pleased to state:

(a) whether any directives or instructions have been issued to the State Governments for giving special consideration to the development of backward areas in the schemes suggested for the Second Five Year Plan; and

(b) if so, the details thereof?

The Deputy Minister of Home Affairs (Shri Datar) : (a) and (b). The States are themselves expected to pay particular attention to the need for developing backward areas and to formulate proposals accordingly for inclusion in their Second Five-Year Plans. No specific directives have been issued by the Central Government.

Shri Tulsidas : May I know whether the areas like North Mehsana and the former Baroda State have been considered as backward areas?

Shri Datar : I cannot say whether they are backward areas but that is not the special responsibility of the Central Government. It is for the State Governments to improve the backward areas.

Shri M. S. Gurupadaswamy : May I know whether it is a fact that the Government has sent directives to the State Governments to prepare plans for the development of backward classes?

Shri Datar : That question is now under consideration in view of the receipt of the recommendations of the Backward Classes Commission.

श्री भक्त दर्शन : क्या गवर्नमेंट ने कोई ऐसी सूची तैयार की है कि प्रत्येक राज्य में कौन से इलाके हैं, जो वास्तव में बैकवर्ड हैं और जिनका विशेष प्रकार से विकास किया जाना चाहिए ?

श्री शतार : इससे गवर्नमेंट ग्राफ इंडिया का सम्बन्ध नहीं है ।

Shri Ramachandra Reddi : May I know whether a list of backward areas has been called for from State Governments and if so, whether it will be placed on the Table of the House?

Shri Datar : That is what I stated. So far as the backward areas are concerned it is the responsibility of the States and I am quite confident that State Governments in preparing their Second Five Year Plan would take into account the improvement of backward areas.

Central Excise Department

*724. **Shri Sanganna :** Will the Minister of Finance be pleased to state :

(a) whether it is a fact that a scheme for the construction of residential accommodation for the staff of the Central Excise Department in Orissa is under consideration; and

(b) if so, the stage at which the proposal stands at present?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha) : (a) Yes Sir. It has been decided to construct residential accommodation for non-gazetted staff of the Central Excise Department at stations where accommodation is difficult to secure. In Orissa priority is being given for construction of staff quarters at Cuttack and Sambalpur.